

**GOVERNMENT OF INDIA
WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION
LOK SABHA**

UNSTARRED QUESTION NO:1114
ANSWERED ON:17.07.2014
REGISTER OF DAMS
Jayadevan Shri C. N.

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION be pleased to state:

(a) whether the Government is aware of the controversy with regard to entry of Mullaperiyar, Thunakadavu, Parambikulam and Peruaripallam dams in the National Register of Large Dams (NRLD); and

(b) if so, the details thereof and the action taken thereupon?

Answer

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION;
PARLIAMENTARY AFFAIRS AND TEXTILES (INDEPENDENT CHARGE). (SHRI SANTOSH KUMAR GANGWAR)

(a) & (b) These four dams located in Kerala are being operated and maintained by the Government of Tamil Nadu. For preparation of National Register of Large Dams (NRLD), initially technical details and salient features were provided by the Government of Tamil Nadu and accordingly the aforesaid four dams were listed under Tamil Nadu State. Later on after ascertaining that the aforesaid four dams are geographically located in Kerala State, they were brought under Kerala listing and the list of dams in the National Register of Large Dams have been regrouped as per their location within territory of a State. As per decisions of 31st meeting of National Committee on Dam Safety, under Tamil Nadu listing in NRLD, the earlier footnote of " Periyar Dam is located in Kerala but controlled by Tamil Nadu" got revised to " Periyar (Mullaperiyar), Parambikulam, Peruariallam and Tunacadavu dams located in Kerala, but operated and maintained by Government of Tamil Nadu."